

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 623/2025

IN THE MATTER OF:

SUO MOTO

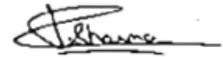
**News Item titled “Govt’s efforts to tap KSPCB funds set to hit legal hurdle”
appearing in The Deccan Herald dated 23.11.2025**

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SUBMITTED BY (MP.PCB)

THROUGH COUNSEL



RAGHAV SHARMA
ADVOCATE

B-5/202, SAFDARJUNG ENCLAVE,
NEW DELHI - 110029

Ph: (+91) 8527066461

Email: raghav@srcolegal.in

Date: 20.02.2026

Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 623/2025

IN THE MATTER OF:

SUO MOTO

News Item titled “Govt’s efforts to tap KSPCB funds set to hit legal hurdle” appearing in The Deccan Herald dated 23.11.2025

REPLY ON BEHALF OF RESPONDENT NO. 15, MADHYA PRADESH POLLUTION CONTROL BOARD (MPPCB) IN COMPLIANCE OF ORDER DATED 03.12.2025

1. That, Hon’ble NGT issued following instructions on dated 03.12.2025 in the matter of OA 623/2025 (PB) of News Item titled “Govt’s efforts to tap KSPCB funds set to hit legal hurdle” appearing in The Deccan Herald dated 23.11.2025:

“ 4. *The news item highlights Tribunal’s orders which prohibits diversion of funds from Pollution Control Board and to be used only for those purpose relating to specified used.*

5. *The news item also indicates that this is an indication of larger problem across the country and attempts are being made to divert funds for development works which have to be taken up by other statutory bodies. This raises concern because on the one hand, the PCBs are not allowed to fill vacancies to perform their tasks, which have increased multifold over the last few years. On the other hand, their funds are sought for works not covered by the Air Act or Water Act, the two laws that govern the PCBs.....*

9. *Issue notice to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.”*

That the Hon'ble Tribunal had arrayed the Madhya Pradesh Pollution Control Board (hereinafter referred to as "MPPCB") as respondent No. 16 in the present case.

2. That with regard to the issues raised in the order dated 03.12.2025 of the Hon'ble Tribunal, it is humbly submitted on behalf of the MPPCB as under : -

2.1 The Board has never, at any point in time, extended any loan, grant, or financial assistance of any nature whatsoever to the Government of Madhya Pradesh or to any of its departments, agencies, or instrumentalities.

2.2 The Board does not receive any establishment grant from the Government of Madhya Pradesh. All establishment and administrative expenses are met through the Board's own financial resources, reflecting its financial self-sufficiency.

2.3 No grants have been received from the State Government during the last four financial years, commencing from 2022-23, under the head of environmental activities, programmes, or strengthening initiatives.

2.4 In the effective performance of its statutory responsibilities, the Board proactively implements environmental projects, undertakes technical and scientific studies, and conducts public awareness programmes aimed at advancing environmental protection and promoting sustainable development.

2.5 In furtherance of its statutory mandate under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, the Board has, in previous financial years, incurred expenditure on environmental protection and improvement projects. These projects, implemented through designated Government Departments and Agencies (such as EPCO and Municipal Bodies), fall under the "Project for Environmental Protection and Improvement" (Water–Air Quality Conservation). It is respectfully emphasized that all such expenditure has been directed exclusively towards environmental protection activities within the State of Madhya Pradesh. The year-wise details of such expenditure are as follows: Government of Madhya Pradesh. The expenditure incurred year-wise is as follows:

Year	Amount (in Rupees)
2022–23	5,61,84,500.00
2023–24	26,52,95,038.00
2024–25	5,43,20,000.00
2025–26	7,61,50,000.00

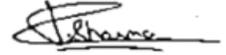
The financial year-wise details of the expenditure incurred in Environmental Protection Activities as per Letter No. 409 MP PCB dated 17.02.2026 is filed

herewith and marked as **Annexure R/15-1**. This includes the amount remitted to different implementing agencies for undertaking works for protection and improvement of environment within the State of Madhya Pradesh.

3. That, it is humbly submitted before the Hon'ble Tribunal that MPPCB utilizes its funds strictly and exclusively for activities pertaining to environmental protection, pollution abatement, and improvement of the quality of environment, in accordance with the functions enumerated under Section 17 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 17 of the Air (Prevention and Control of Pollution) Act, 1981. It is categorically submitted that no part of the Board's funds has been diverted or utilized for any purpose extraneous to or beyond the scope of these statutory functions. All expenditures are incurred in furtherance of the Board's mandate to prevent, control, and abate environmental pollution and to promote the cleanliness of streams and wells, as well as to improve the quality of air within the State of Madhya Pradesh. Thus, it is submitted that the funds are used for environmental upgradation in compliance of functions entrusted to the Board under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.
4. That, the Hon'ble Tribunal may kindly be pleased to take the reply on record.
5. That the Madhya Pradesh Pollution Control Board is duty bound to further comply with any other direction/directions issued by this Hon'ble Tribunal. The Board reserves its right to file additional reply if required and so directed by this Hon'ble Tribunal.

6. That, an affidavit in support of the present reply is filed.

**SUBMITTED BY (MP.PCB)
THROUGH COUNSEL**



**RAGHAV SHARMA
ADVOCATE**

B-5/202, SAFDARJUNG ENCLAVE,

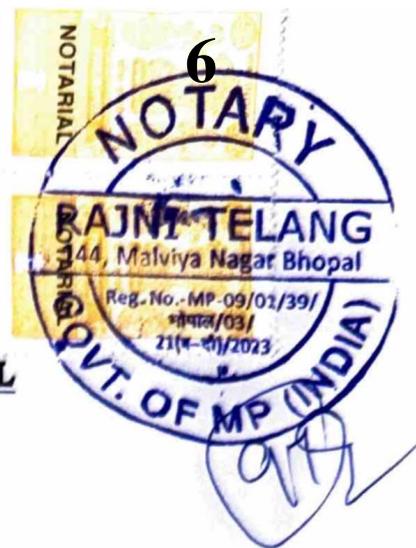
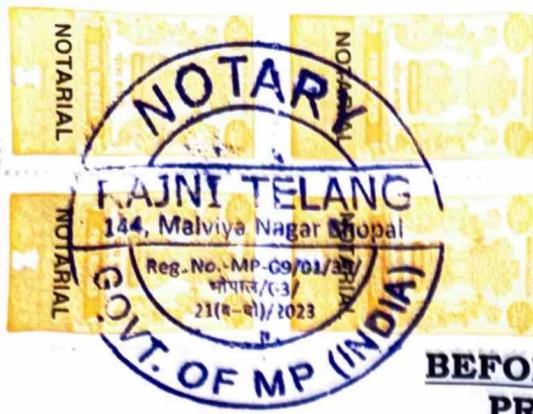
NEW DELHI - 110029

Ph: (+91) 8527066461

Email: raghav@srcolegal.in

Date: 20.02.2026

Place: New Delhi



**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION 623/2025**

IN THE MATTER OF:

Suo Moto (News Item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle" appearing in The Deccan Herald dated 23.11.2025)

AFFIDAVIT

I, Shriniwas Dwivedi , S/o Late Shri. Aniruddh Prasad Dwivedi, Regional Officer, MPPCB Regional Office Bhopal, and Officer-in-Charge, Age: 61 Years, office at E-5 Arera Colony, Paryawaran Parisar, Regional Office, Madhya Pradesh Pollution Control Board, Bhopal do hereby solemnly affirm on oath as under:

1. That I am Officer in Charge for Madhya Pradesh Pollution Control Board in the present matter, and am fully conversant with the facts of the case and hence competent to swear on this affidavit.
2. That I am filing a reply in the aforementioned matter before the Hon'ble Tribunal, the contents of the Reply are true and correct and no material fact is concealed or suppressed.
3. I swear that this declaration is true, that it conceals nothing, and that no part of it is false.

DEPONENT अधिकारी
म.प्र प्रदूषण नियंत्रण बोर्ड
भोपाल

VERIFICATION

I Shriniwas Dwivedi, deponent above named do hereby verify that the contents of para 1 to 3 are true to my personal knowledge and belief, Signed and verified on 20.02.2026 at Bhopal (MP)

IDENTITY BY ME
Name Ashok Kumar Shrivastava
Address Bhopal
Signature [Signature]

**SIGNATURE ATTESTED
SWORN BEFORE ME**

RAJNI TELANG
NOTARY & ADVOCATE
144, Malviya Nagar Bhopal M.P. India
Serial.....91.....

DEPONENT
क्षेत्रीय अधिकारी
म.प्र प्रदूषण नियंत्रण बोर्ड
भोपाल

20 FEB 2026

Symbol

Annexure-1

G20

Madhya Pradesh Pollution Control Board
Paryavaran Parisar E-5 Arera Colony, Bhopal
(0755) 2464428, 2466191 Fax: (0755) 2463742 e-mail: itmppcb@rediffmail.com

S.No./2109/ Accounts/P.C.B./2026

Bhopal, Date: 17/2/2026

To,
Regional Officer,
Regional Office,
Madhya Pradesh Pollution Control Board,
Paryavaran Parisar E-5 Arera Colony,
Bhopal (M.P.),

SEAL
* R.O.M.P.P.C.B *
Received
333
Date 20/02/2016
BHOPAL

Subject:- Hon'ble National Green Tribunal, Bhopal Bench Regarding Case No.-623/2025 (PB)
(News Item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle
appearing in The Deccan Herald dated 23.11.2025").

Reference Letter No.- Regional Office, Bhopal letter No.1078, dated-04/02/2026

In the context of the above-mentioned subject, clear information has not been sought in the case under your referenced letter. However, information related to the case from the accounts records is presented in the form of an enclosure in the brief.
Enclosure:- As above.

Sd/-
(Abhishek Singh)

Sd/-
Finance Officer
Madhya Pradesh Pollution Control Board
Bhopal

AE/C

Durga-2026

Madhya Pradesh Pollution Control Board**Paryavaran Parisar, E-5, Arera Colony, Bhopal**

(0755) 2464428, 2466191 Fax: (0755) 2463742 e-mail: itmppcb@rediffmail.com

G20**भारत 2023 INDIA**

- Regional Office Bhopal Letter No. 107, dated-04/02/2026
- Subject:- Hon'ble N.G.T. passed Order dated-03/12/2025
- The information regarding the subject is as follows:-

(1) No loan of any kind has been given by the Board to the Madhya Pradesh State Government or any of its agencies.

(2) The Board does not receive any grant from the Madhya Pradesh State Government under the establishment head. The Board makes payments for establishment and administrative heads from its own financial resources.

(3) No grant has been received from the State Government for the last four years from 2022-23 under the head of environmental activities and programs and strengthening.

(4) The Board conducts environmental projects, studies, and public awareness programs in the discharge of its duties under the Water-Air Act.

(5) In addition to this, for the past years, under the project for water-air quality conservation, environmental protection and improvement, expenditure has been incurred year-wise as follows under the external financing arrangement for carrying out work through government departments and agencies under the Madhya Pradesh Government. The information for which is attached.

Year	Amount (in Rupees)
2022-23	5,61,84,500.00
2023-24	26,52,95,038.00
2024-25	5,43,20,000.00
2025-26	7,61,50,000.00

Durga-2026

Sd/- Stamp
(Sharad Kumar Sharma)
Section Officer (Finance)
Madhya Pradesh Pollution Control Board
Bhopal

Madhya Pradesh Pollution Control Board
Paryavaran Parisar, E-5, Arera Colony, Bhopal
 Item: Water Conservation, Air Quality Monitoring, Environment,
 Study Projects Year 2025-26 Details of release in the year 2025-26 :-

S.No.	Name of Agency/Project for which amount was released	Nodal Officer (Amount Transfer)	Project Cost (in Lakh Rs.)	Sanctioned Amount (in Lakh Rs.)	Released Amount (in Rs.)
01	For environmental conservation and improvement. For the scheme of construction of a dam to stop the water of the Tumbad river in Suwasra Assembly, Village-Suthi, Teh. Sitamau, Mandsaur.	Director, EPCO, Bhopal	200.00	200.00 Third installment 50%	1,00,00,000.00
02	Four Cultural Forests: 1. Shri Ram Van, Chitrakoot-Satna, 157.50 2. Mahakal Van, Ujjain, 136.50 3. Dr. Shyama Prasad Mukherjee Park, Bhopal 157.50 4. Virasat Van, Khajuraho-Chhatarpur- 210.00 For the project year 2025-26, an amount of Rs. 661.50 lakh (including 05 percent PFMS charge) has been released.	Director, EPCO, Bhopal	630.00 (5 percent amount Rs. 31.50 lakh) to EPCO for PFMS.	661.50	6,61,50,000.00
				Total :	7,61,50,000.00

Sd/-
 Mohd. Aslam Abbasi
 Data Entry Operator Board Bhopal

Sd/-
 Senior Accountant
 M.P. Pollution Control Board Bhopal

Madhya Pradesh Pollution Control Board, Bhopal

Paryavaran Parisar, E-5, Arera Colony, Bhopal-462016

Item: Water Conservation, Air Quality Monitoring, Environment, Study Projects Year 2024-25

Details of release in the year 2024-25 :-

Budget Provision Amount Rs. 25.00 Crore

S.No.	Name of Agency/Project to which amount was released	Nodal Officer (Amount Transfer)	Project Cost (in Lakh Rs.)	Sanctioned Amount (in Lakh Rs.)	Released Amount (in Lakh Rs.)
01	For Shri Ram Van Chitrakoot, District Satna.	Director EPCO Bhopal	200.00	200.00 Second Installment 50% Rs.	100.00
02	Amount given to the Municipal Commissioner, Dewas through the Environment Forest Municipal Corporation, Dewas.	R.O. Ujjain	115.25	57,62,500.00 Second Installment 50% Rs.	57.62
03	For Dr. Shyam Prasad Mukherjee Park, Bhopal.	Director EPCO Bhopal	200.00	200.00 Second Installment 50% Rs.	100.00
04	For the project on the land of Vikram University, Ujjain.	Director EPCO Bhopal	200.00	200.00 Second Installment 50% Rs.	100.00

S.No.	Name of Agency/Project to which amount was released	Nodal Officer (Amount Transfer)	Project Cost (in Lakh Rs.)	Sanctioned Amount (in Lakh Rs.)	Released Amount (in Lakh Rs.)
05	For Bada Talab, Village Ghasoi, Suwasra, District Mandasaur, Environmental Conservation and Upgradation Scheme.	Director EPCO Bhopal	171.14	70,19,000.00 15,38,500.00 Third Installment Remaining Amount	85.57
06	For the scheme of construction of a dam to stop the water of Tumbad river in Suwasra Assembly, Village- Suthi, Teh. Sitamau, Mandasaur for environmental conservation and improvement.	Director EPCO Bhopal	200.00	200.00 Second Installment 25% Rs.	50.00
07	For date palm trees / Khajuraho in the Municipal Council area.	Director, EPCO Bhopal	200.00	200 Second Installment 25% Rs.	50.00
Total					5,43,20,000.00

Sd/-

Mohd. Aslam Abbasi
Data Entry Operator Board Bhopal

Sd/-

Sd/-

Senior Accountant
M.P. Pollution Control Board Bhopal

Madhya Pradesh Pollution Control Board, Bhopal

Paryavaran Parisar, E-5, Arera Colony, Bhopal-462016 Paryavaran Parisar, E-5, Arera Colony, Bhopal-462016

Item: Water Conservation, Air Quality Monitoring, Environment, Study Projects Year 2023-24

Details of amount released in the year 2023-24 :-

Budget Provision Amount Rs. 25.00 Crore

S.No.	Name of Agency/Project for which amount was released	Nodal Officer (Amount Transfer)	Project Cost (in Lakh Rs.)	Approved Amount (in Lakh Rs.)	Released Amount (in Lakh Rs.)
01	For Sitamau and Garoth, District Mandsaur 001/002/003/004 and 006/2023	Executive Director, EPCO Bhopal	241.71 Lakh	200.00	197.01
02	For Sitamau and Garoth, District Mandsaur 005/008/009 and 010/2023	Executive Director, EPCO Bhopal	196.12 Lakh	200.00	196.12
03	For date palm trees in the Nagar Parishad area, Khajuraho.	Director, EPCO Bhopal	1265.25 Lakh	200.00	100.00
04	For Shriram Van Chitrakoot, District Satna.	Director, EPCO Bhopal	1253.81 Lakh	200.00	100.00
05	For Dr. Shyam Prasad Mukherjee Park, Bhopal.	Director, EPCO Bhopal	2610.79 Lakh	200.00	100.00

S.No.	Name of Agency/Project for which amount was released	Nodal Officer (Amount Transfer)	Project Cost (in Lakh Rs.)	Approved Amount (in Lakh Rs.)	Released Amount (in Lakh Rs.)
06	For the project on the land of Vikram University, Ujjain.	Director, EPCO Bhopal	1587.40 Lakh	200.00	100.00
07	For Joint Studies Singrauli Area Project, with AIIMS Bhopal.	AIIMS Bhopal	126.62 Lakh	126.62	126.62
08	To encourage Paryavaran Mitra in rural areas of M.P. - Given to M.P. State Rural Livelihood Mission.	Director, EPCO Bhopal.			841.60
09	To encourage Paryavaran Mitra in rural areas of M.P. - Given to M.P. State Rural Livelihood Mission.	Director, EPCO Bhopal	2104.00 Lakh	2104.00	841.60 Note: 40% II installment 841.60 dated 20.09.2023
10	For pond construction, trees and environmental improvement in village Sothi in Sitamau development block.	Director, EPCO Bhopal.	299.65	200.00 25%	50.00
Total :			3680.77		2,652.92

Sd/-

Mohd. Aslam Abbasi

Data Entry Operator Board Bhopal

Sd/-

Senior Accountant

M.P. Pollution Control Board Bhopal

Madhya Pradesh Pollution Control Board, Bhopal
Paryavaran Parisar, E-5, Arera Colony, Bhopal-462016

The details of the amount released in the year 2022-23 are as follows:-

S.No.	Name of Agency/Project for which amount was released	Nodal Officer (Amount Transfer)	Amount Rs. First Installment (50%)
01	Environmental Protection Scheme for Water Bodies, Bada Talab, Ghasoi, Sevasara, Dist. Mandsaur	Executive Director- EPCO Bhopal	70,19,000.00
02	Environmental Protection Scheme for Water Bodies, Bada Talab, Ghasoi, Sevasara, Dist. Mandsaur	Executive Director- EPCO Bhopal	15,38,500.00
03	Environment Forest, amount given to Municipal Commissioner Dewas through Municipal Corporation Dewas.	R.O. Ujjain	57,62,500.00
04	To Environment Forest Municipal Corporation Indore	R.O. Indore	88,50,000.00
05	To Environment Forest Municipal Corporation Bhopal (50 percent amount released)	R.O. Bhopal 50 percent payment	17,74,000.00
06	To Environment Forest Municipal Corporation Bhopal (100 percent amount released)	R.O. Bhopal 100 percent payment	17,74,000.0
07	To Municipal Corporation Ujjain	R.O. Ujjain	94,66,500.00

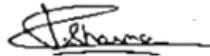
S.No.	Name of Agency/Project for which amount was released	Nodal Officer (Amount Transfer)	Amount Rs. First Installment (50%)
08	Environment Park on Airport Road Municipal Corporation Bhopal	R.O. Bhopal	1,00,00,000.00
09	Environment Park Adampur Chhawani Municipal Corporation Bhopal.	R.O. Bhopal	1,00,00,000.00
			5,61,84,500.00

Note :- Except for the Regional Office Bhopal, in the year 2022-23, only the first installment of 50 percent has been released to the Municipal Corporations of Indore, Dewas, and Ujjain, whereas Bhopal has been given 100 percent of the amount. This amount has been transferred through the respective regional offices.

Sd/-
Mohd. Aslam Abbasi
Data Entry Operator Board Bhopal

Sd/-

Sd/-
Senior Accountant
M.P. Pollution Control Board Bhopal



//True translated copy//



मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर ई-5 अरेरा कालोनी, भोपाल
(0755 2464428, 2466191 Fax: (0755) 2463742 e-mail: itmppcb@rediffmail.com)

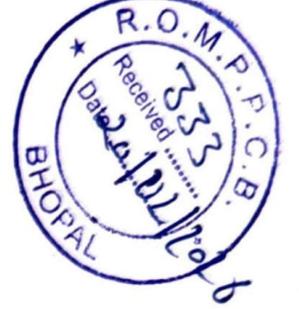


क्रमांक/ ५०९ /लेखा/प्रनिबो/2026

भोपाल, दिनांक: 17/2/2026

प्रति,

✓ क्षेत्रीय अधिकारी,
क्षेत्रीय कार्यालय,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
पर्यावरण परिसर ई-5 अरेरा कालोनी,
भोपाल (म0प्र0),



विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्रमांक-623/2025 (PB) (News Item titled "Govt's efforts to tap KSPCB funds set to hit legal hurdle appearing in The Deccan Herald dated 23.11.2025") के संबंध में।

संदर्भ:- क्षेत्रीय कार्यालय भोपाल का पत्र क्रमांक-1078 दिनांक-04/02/2026

उपरोक्त विषयांगत आपके संदर्भित पत्र के अंतर्गत प्रकरण में स्पष्ट जानकारी नहीं माँगी है। किंतु लेखा रिकार्ड से प्रकरण से संबंधित जानकारी संलग्नक के रूप में संक्षेपिका में प्रस्तुत है।

संलग्न:- उपरोक्तानुसार।

(अभिषेक सिंह)

4 वित्त अधिकारी
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
भोपाल

A/E/c



मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर ई-5 अरेरा कालोनी, भोपाल

(0755 2464428, 2466191 Fax: (0755) 2463742 e-mail: itmppcb@rediffmail.com)



- क्षेत्रीय कार्यालय भोपाल का पत्र क्रमांक-1078 दिनांक-04/02/2026
 - विषय:- माननीय एन.जी.टी. का पारित आदेश दिनांक-03/12/2025
 - विषयांतर्गत जानकारी निम्नानुसार है :-
- (1) बोर्ड द्वारा मध्यप्रदेश राज्य शासन एवं उसकी किसी एजेन्सी को किसी भी प्रकार का कोई ऋण नहीं दिया गया है।
 - (2) बोर्ड को मध्यप्रदेश राज्य शासन से किसी भी प्रकार का अनुदान स्थापना मद में प्राप्त नहीं होता। बोर्ड द्वारा स्वयं के वित्तीय संसाधनों से स्थापना एवं प्रशासनिक मद का भुगतान किया जाता है।
 - (3) पर्यावरणीय गतिविधि एवं कार्यक्रमों तथा सुदृढ़ीकरण मद में विगत चार वर्षों 2022-23 से निरंतर कोई राज्य शासन से अनुदान प्राप्त नहीं हुआ है।
 - (4) बोर्ड जल-वायु अधिनियम के अंतर्गत अपने कर्तव्यों के निष्पादन में पर्यावरणीय प्रोजेक्ट, स्टडीज, जनजागरुकता कार्यक्रम संचालित करता है।
 - (5) इसके अतिरिक्त विगत वर्षों से जल-वायु गुणवत्ता संरक्षण अंतर्गत प्रोजेक्ट पर्यावरणीय संरक्षण एवं सुधार अंतर्गत मध्यप्रदेश शासन अंतर्गत शासकीय विभाग एवं एजेन्सीयों मार्फत कार्य करने हेतु बाह्य वित्त पोषण व्यवस्था के तहत वर्षवार निम्नानुसार व्यय किया। जिसकी जानकारी संलग्न है।

वर्ष	राशि (रूपये में)
2022-23	5,61,84,500.00
2023-24	26,52,95,038.00
2024-25	5,43,20,000.00
2025-26	7,61,50,000.00

Shard

(शरद कुमार शर्मा)
अनुभाग अधिकारी
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड
भोपाल

Shardad Kumar Sharma,
Section Officer (Finance)
M.P. Pollution Control Board
Bhopal

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

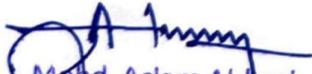
पर्यावरण परिसर, ई-5, अरिष्ट कॉलोनी, भोपाल-462016

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मद : वाटर संरक्षण, एयर क्वालिटी मॉनिटरिंग, पर्यावरण , स्टडी प्रोजेक्टस् वर्ष 2025-26

वर्ष 2025-26 मे जारी का विवरण :-

क्र०	जारी की गई राशि-एजेन्सी/ प्रोजेक्ट का नाम	नोडल अधिकारी (राशि ट्रान्सफर)	परियोजना लागत (लाख रु. में)	स्वीकृत राशि (रु. लाख में)	जारी राशि (रु) में
01	पर्यावरण संरक्षण सुधार हेतु। सुवासरा विधानसभा ग्राम- सुठी, तह. सीतामऊ मंदसौर मे तुम्बड़ नदी के पानी को रोकने हेतु बाँध निर्माण योजना हेतु।	संचालक एफको भोपाल	200.00	200.00 तृतीय किश्त 50%	1,00,00,000.00
02	चार सांस्कृतिक वन: 1. श्रीराम वन, चित्रकूट-सतना, 157.50 2. महाकाल वन, उज्जैन, 136.50 3. डॉ० श्यामा प्रसाद मुखर्जी पार्क, भोपाल 157.50 4. विरासत वन, खजुराहो -छतरपुर- 210.00 परियोजना वर्ष 2025-26 हेतु राशि 661.50 लाख (05 प्रतिशत पीएफएमएस चार्ज शामिल है) विमुक्त की गई है।	संचालक एफको भोपाल	630.00 (5 प्रतिशत राशि रु. 31.50 लाख) एफको को पीएफएमएस के दिये।	661.50	6,61,50,000.00
टोटल :					7,61,50,000.00


Moid. Aslam Abbasi
Data Entry Operator




Senior Accountant
M.P. Pollution Control Board
Bhopal

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

पर्यावरण परिसर, ई-5, अरिआ कॉलोनी, भोपाल-462016

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मद : वाटर संरक्षण, एयर क्वालिटी मॉनिटरिंग, पर्यावरण, स्टडी प्रोजेक्ट्स वर्ष 2024-25
वर्ष 2024-25 में जारी का विवरण :-

बजट प्रावधान राशि रु. 25.00 करोड़

क्र०	जारी की गई राशि-रेजेन्सी/ प्रोजेक्ट का नाम	नोडल अधिकारी (राशि ट्रान्सफर)	परियोजना लागत (लाख रु. में)	स्वीकृत राशि (रु. लाख में)	जारी राशि (रु. लाख में)
01	श्रीराम वन चित्रकूट जिला सतना हेतु।	संचालक एफको भोपाल	200.00	200.00 द्वितीय किश्त 50% रु.	100.00
02	पर्यावरण वन नगर पालिका निगम देवास के माध्यम से नगर निगम आयुक्त देवास को राशि दी गई।	क्षे.का.उज्जैन	115.25	द्वितीय किश्त 50% रु. 57,62,500.00	57.62
03	डॉ० श्याम प्रसाद मुखर्जी पार्क भोपाल हेतु।	संचालक एफको भोपाल	200.00	200.00 द्वितीय किश्त 50% रु.	100.00
04	विक्रम विश्वविद्यालय उज्जैन की भूमि पर योजना हेतु।	संचालक एफको भोपाल	200.00	200.00 द्वितीय किश्त 50% रु.	100.00
05	बड़ा तालाब ग्राम घसोई, सुवासरा जिला मन्दसौर, पर्यावरणीय संरक्षण एवं उन्नयन योजना हेतु	संचालक एफको भोपाल	171.14	70,19,000.00 15,38,500.00 तृतीय किश्त शेष राशि	85.57
06	पर्यावरण संरक्षण सुधार हेतु सुवासरा विधानसभा ग्राम- सुठी, तह. सीतामऊ मंदसौर में तुम्बड़ नदी के पानी को रोकने हेतु बाँध निर्माण योजना हेतु	संचालक एफको भोपाल	200.00	200.00 द्वितीय किश्त 25% रु.	50.00
07	नगर परिषद क्षेत्र में खजूर के वृक्षों / खजुराहो हेतु।	संचालक, एफको भोपाल	200.00	200 द्वितीय किश्त 25% रु.	50.00
				टोटल	5,43,20,000.00

Mohd. Aslam Abbasi
Data Entry Operator

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Senior Accountant
M.P. Pollution Control Board
Bhopal

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

पर्यावरण परिसर, ई-5, अरिशा कॉलोनी, भोपाल-462016

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मद : वाटर संरक्षण, एयर क्वालिटी मॉनिटरिंग, पर्यावरण, स्टडी प्रोजेक्ट्स वर्ष 2023-24
वर्ष 2023-24 में जारी का विवरण :-

बजट प्रावधान राशि रु. 25.00 करोड़

क्र०	जारी की गई राशि-एजेन्सी/प्रोजेक्ट का नाम	नोडल अधिकारी (राशि ट्रान्सफर)	परियोजना लागत (लाख रु. में)	स्वीकृत राशि (रु. लाख में)	जारी राशि (रु.लाख में)
01	सीतामऊ एवं गरोठ जिला मंदसौर हेतु 001/002 /003/004 एवं 006/2023	कार्यपालन संचालक एफको भोपाल	241.71 लाख	200.00	197.01
02	सीतामऊ एवं गरोठ जिला मंदसौर हेतु 005/008 /009 एवं 010 /2023।	कार्यपालन संचालक एफको भोपाल	196.12 लाख	200.00	196.12
03	नगर परिषद क्षेत्र में खजूर के वृक्षों हेतु खजुराहो हेतु।	संचालक, एफको भोपाल	1265.25 लाख	200.00	100.00
04	श्रीराम वन चित्रकूट जिला सतना हेतु।	संचालक एफको भोपाल	1253.81 लाख	200.00	100.00
05	डॉ० श्याम प्रसाद मुखर्जी पार्क भोपाल हेतु।	संचालक एफको भोपाल	2610.79 लाख	200.00	100.00
06	विक्रम विश्वविद्यालय उज्जैन की भूमि पर योजना हेतु।	संचालक एफको भोपाल	1587.40 लाख	200.00	100.00
07	ज्वाइन्ट स्टडीज़ सिंगरौली क्षेत्र प्रोजेक्ट हेतु, एम्स भोपाल के साथ।	AIIMS Bhopal	126.62 लाख	126.62	126.62
08	म.प्र. के ग्रामीण क्षेत्रों पर्यावरण मित्र प्रोत्साहित हेतु-म.प्र. राज्य ग्रामीण आजीविका मिशन को दिया।	संचालक एफको भोपाल।			841.60
09	म.प्र. के ग्रामीण क्षेत्रों पर्यावरण मित्र प्रोत्साहित हेतु-म.प्र.राज्य ग्रामीण आजीविका मिशन को दिया।	संचालक एफको भोपाल	2104.00 लाख	2104.00	841.60 नोट: 40% II किरत 841.60 दिनांक 20.09.2023
10	विकासखण्ड सीतामऊ में ग्राम सोठी में तालाब निर्माण वृक्षों एवं पर्यावरण सुधार हेतु	संचालक एफको भोपाल।	299.65	200.00 25%	50.00
			टोटल :	3680.77	2,652.92


Mohd. Aslam Abbasi
Data Entry Operator




Senior Accountant
M.P. Pollution Control Board
Bhopal

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड, भोपाल

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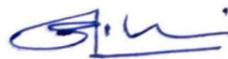
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल-462016

वर्ष 2022-23 जारी की गई राशि का विवरण निम्नानुसार है:-

क्र०	जारी की गई राशि-एजेन्सी/प्रोजेक्ट का नाम	नोडल अधिकारी (राशि ट्रान्सफर)	राशि रु. प्रथम किश्त (50%)
01	जलीय निकायों के पर्यावरण संरक्षण योजना बड़ा तालाब घसोई सेवासरा जि. मन्दसौर	कार्यपालक संचालक- एफको भोपाल	70,19,000.00
02	जलीय निकायों के पर्यावरण संरक्षण योजना बड़ा तालाब घसोई सेवासरा जि. मन्दसौर	कार्यपालक संचालक- एफको भोपाल	15,38,500.00
03	पर्यावरण वन नगर पालिका निगम देवास के माध्यम से नगर निगम आयुक्त देवास को राशि दी गई।	क्ष.का.उज्जैन	57,62,500.00
04	पर्यावरण वन नगर पालिका इन्दौर को	क्ष.का.इन्दौर	88,50,000.00
05	पर्यावरण वन नगर निगम भोपाल को (50 प्रतिशत राशि जारी)	क्ष.का.भोपाल 50 प्रतिशत भुगतान	17,74,000.00
06	पर्यावरण वन नगर पालिका निगम भोपाल को (100 प्रतिशत राशि जारी)	क्ष.का.भोपाल 100 प्रतिशत भुगतान	17,74,000.0
07	नगर पालिका निगम उज्जैन को	क्ष.का.उज्जैन	94,66,500.00
08	पर्यावरण पार्क एयरपोर्ट रोड पर नगर निगम भोपाल	क्ष.का.भोपाल	1,00,00,000.00
09	पर्यावरण पार्क आदमपुर छावनी नगर निगम भोपाल।	क्ष.का.भोपाल	1,00,00,000.00
			5,61,84,500.00

नोट :- क्षेत्रीय कार्यालय भोपाल को छोड़कर वर्ष 2022-23 में नगर निगम इन्दौर, देवास एवं उज्जैन को प्रथम किश्त 50 प्रतिशत ही जारी की गई है, जबकि भोपाल को 100 प्रतिशत राशि दी है। यह राशि ट्रान्सफर संबंधित क्षेत्रीय कार्यालय मार्फत किया गया है।


Mohd. Aslam Abbasi
Data Entry Operator




Senior Accountant
M.P. Pollution Control Board
Bhopal



Advance Service of Reply filed on behalf of Respondent No. 16 (MP.PCB) in OA 623 of 2025

1 message

Office - SRCO <office@srcolegal.in>

Fri, Feb 20, 2026 at 9:13 PM

To: pcp.cpcb@gov.in, thiru.cpcb@nic.in

Cc: Raghav Sharma <raghav@srcolegal.in>, Jaskirat Singh <jaskirat@srcolegal.in>, choudhary.ak@042gmail.com

Respected Sir/Ma'am,

PFA herewith and advance copy of the reply filed on behalf of Respondent No.16 (MP.PCB) in OA bearing no. 623 of 2025 pending adjudication before the Principal Bench of National Green Tribunal.

You are requested to acknowledge the receipt of the same

--

Salvador Raghav & Co.

Ph. No.: (+91)-9823120280; (+91)-8527066461

Address: Basement, B-5 / 202, Safdarjung Enclave, New Delhi - 110029

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 **Reply of MP PCB in OA 623 of 2025.pdf**
4619K